IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena .... Applicant/petitioners
v.
Earth Gracia Builcon Pvt Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 19.07.2021

CORAM:
SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Ajay Kr. Jain, Advocate for RP
Ms. Manisha Rawat, RP
Mr. Adhish Sharma For Resolution Applicant
Ms. Somya Jaitly in IA 530/2021

ORDER

CA-651(PB)/2020:-

Wrongly listed.

All the remaining applications be listed on 26.07.2021.

-sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.07.2021
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